

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :27-04-2026

Date : 27.04.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
28592/2026	27.04.2026	ABLAPL-3251/2026	N.R.BEHERA	GENERAL		Order Dtd. 2026-04-23		(S No
28594/2026	27.04.2026	ABLAPL-2849/2026	S.SAMAL	GENERAL		Order Dtd. 2026-04-23		(S No
28536/2026	27.04.2026	BLAPL-1466/2026	P K JENA	C.O.		Order Dtd. 2026-04-22		(S No
28538/2026	27.04.2026	ABLAPL-3030/2026	A.K.RANA	C.O.		Order Dtd. 2026-04-24		(S No
28539/2026	27.04.2026	ABLAPL-3434/2026	B.K.BEHERA	C.O.		Order Dtd. 2026-04-24		(S No
28541/2026	27.04.2026	ABLAPL-3033/2026	B.SINGH	C.O.		Order Dtd. 2026-04-24		(S No
28543/2026	27.04.2026	ABLAPL-3044/2026	K.C.PANDA	C.O.		Order Dtd. 2026-04-24		(S No
28544/2026	27.04.2026	ABLAPL-3042/2026	A.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
28545/2026	27.04.2026	ABLAPL-3034/2026	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
28549/2026	27.04.2026	ABLAPL-3001/2026	R.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23	BAIL-2	(S No 12
28553/2026	27.04.2026	ABLAPL-3050/2026	S.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24		(S No 12
28554/2026	27.04.2026	ABLAPL-3031/2026	S.MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 12
28555/2026	27.04.2026	ABLAPL-3028/2026	R.N.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24		(S No 12
28563/2026	27.04.2026	ABLAPL-3029/2026	R.N.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24	BAIL-1	(S No 14
28564/2026	27.04.2026	ABLAPL-3036/2026	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24		(S No 14

28565/2026	27.04.2026	ABLAPL-3064/2026	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24		(S No 14
28567/2026	27.04.2026	ABLAPL-3043/2026	S.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24		(S No 14
28568/2026	27.04.2026	ABLAPL-3101/2026	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24		(S No 14
28570/2026	27.04.2026	ABLAPL-3110/2026	A.K.ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24		(S No 14
28571/2026	27.04.2026	ABLAPL-3490/2026	A.K.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2026-05-06		(S No 14
28572/2026	27.04.2026	ABLAPL-3541/2026	A.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-04-24		(S No 14
28573/2026	27.04.2026	ABLAPL-3894/2026	G.ROUT	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	BAIL-2	(S No
28574/2026	27.04.2026	ABLAPL-10513/2025	U.P.BAG	C.O.	COURT NO. 24	Order Dtd. 2025-09-18		(S No
28575/2026	27.04.2026	ABLAPL-2853/2026	U.DAS	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	BAIL-1	(S No 14
28576/2026	27.04.2026	ABLAPL-14706/2025	B.S.SWAIN	C.O.	COURT NO. 24	Order Dtd. 2025-12-24	BAIL-2	(S No 12
28577/2026	27.04.2026	ABLAPL-2520/2026	U.DAS	C.O.	COURT NO. 24	Order Dtd. 2026-04-22	BAIL-2	(S No
28578/2026	27.04.2026	ABLAPL-3095/2026	S.K.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2026-04-24		(S No
28579/2026	27.04.2026	ABLAPL-2974/2026	H.K.DASH	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No
28580/2026	27.04.2026	ABLAPL-3086/2026	A.K.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2026-05-06		(S No
28581/2026	27.04.2026	ABLAPL-3090/2026	N.MALLICK	C.O.	COURT NO. 24			(S No
28582/2026	27.04.2026	ABLAPL-3092/2026	N.MALLICK	C.O.	COURT NO. 24	Order Dtd. 2026-04-24		(S No
28583/2026	27.04.2026	ABLAPL-3096/2026	S.BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-04-24		(S No
28584/2026	27.04.2026	ABLAPL-3098/2026	N.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-05-13	BAIL-1	(S No 13

28585/2026	27.04.2026	ABLAPL-3099/2026	N.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-04-24	BAIL-1	(S No 13
28586/2026	27.04.2026	FAO-257/2026	Y DAS	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	MISC. APPEAL SEC.	(S No
28591/2026	27.04.2026	ABLAPL-2675/2026	M. R. BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-04-22		(S No
28593/2026	27.04.2026	ABLAPL-2557/2026	SUMAN MITRA	C.O.	COURT NO. 24	Order Dtd. 2026-04-22		(S No
28595/2026	27.04.2026	ABLAPL-2932/2026	A. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-05-07		(S No
28596/2026	27.04.2026	ABLAPL-2913/2026	R.K.BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	BAIL-1	(S No
28597/2026	27.04.2026	ABLAPL-2926/2026	R.K.BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	BAIL-1	(S No
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28599/2026	27.04.2026	ABLAPL-2932/2026	A. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-05-07		(S No
28600/2026	27.04.2026	ABLAPL-2943/2026	S.BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No
28601/2026	27.04.2026	ABLAPL-2951/2026	S.BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-05-12		(S No
28602/2026	27.04.2026	ABLAPL-2992/2026	R.K.BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	BAIL-1	(S No
28603/2026	27.04.2026	ABLAPL-2970/2026	S.PRUSTY	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	BAIL-1	(S No
28604/2026	27.04.2026	WP (C) - 11436/2026	L D PANDA	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No
28605/2026	27.04.2026	ABLAPL-2976/2026	S.SATAPATHY	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No
28606/2026	27.04.2026	ABLAPL-2962/2026	C.R.SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2026-05-12		(S No
28607/2026	27.04.2026	ABLAPL-2861/2026	BIRAJA PRASAD NANDA	C.O.	COURT NO. 15	Order Dtd. 2026-04-23		(S No
28608/2026	27.04.2026	WP (C) - 23653/2025	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-16		(S No

28609/2026	27.04.2026	WP (C) - 35245/2025	A K JATI	C.O.	COURT NO. 15	Order Dtd. 2026-04-16	WRIT BRANCH-5	(S No 21
28610/2026	27.04.2026	WP (C) - 33911/2025	T K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-16		(S No 21
28611/2026	27.04.2026	WP (C) - 454/2025	L D PANDA	C.O.	COURT NO. 15	Order Dtd. 2026-04-17	WRIT BRANCH-2	(S No 45
28613/2026	27.04.2026	ABLAPL- 2891/2026	P. PANDA	C.O.	COURT NO. 24	Order Dtd. 2026-05-13		(S No 45
28614/2026	27.04.2026	ABLAPL- 2906/2026	P.K.BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No 45
28615/2026	27.04.2026	BLAPL- 2007/2026	B.K.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	BAIL-2	(S No
28616/2026	27.04.2026	ABLAPL- 2911/2026	P.K.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	BAIL-1	(S No
28617/2026	27.04.2026	ABLAPL- 2917/2026	A.B.MALLICK	C.O.	COURT NO. 24	Order Dtd. 2026-05-11		(S No
28618/2026	27.04.2026	ABLAPL- 2873/2026	U.P.BAG	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	BAIL-1	(S No
28620/2026	27.04.2026	ABLAPL- 2918/2026	P. PATRA	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No
28622/2026	27.04.2026	WP (C) - 18253/2023	P K JENA	C.O.	COURT NO. 24	Order Dtd. 2026-03-31	WRIT BRANCH-6	(S No 26
28623/2026	27.04.2026	ABLAPL- 2919/2026	D.SWAIN	C.O.	COURT NO. 24	Order Dtd. 2026-05-12		(S No 26
28624/2026	27.04.2026	ABLAPL- 2920/2026	B.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No 26
28625/2026	27.04.2026	ABLAPL- 2933/2026	S.R.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-05-12	BAIL-1	(S No
28626/2026	27.04.2026	CRLREV- 813/2013	A MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	CRIMINAL REVISION	(S No
28627/2026	27.04.2026	CRLREV- 814/2013	A MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	CRIMINAL REVISION	(S No
28628/2026	27.04.2026	CRLREV- 815/2013	A MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	CRIMINAL REVISION	(S No
28629/2026	27.04.2026	ABLAPL- 2934/2026	P.K.BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-05-04		(S No

28630/2026	27.04.2026	ABLAPL-2935/2026	S.R.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-04-23	BAIL-1	(S No 13
28631/2026	27.04.2026	ABLAPL-3251/2026	N.R.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No 13
28655/2026	27.04.2026	RPFAM-75/2025	R K MOHABHOI	C.O.	COURT NO. 24	Order Dtd. 9999-12-31		(S No 13
28656/2026	27.04.2026	WP (C) - 12595/2026	T.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-05-06	WRIT BRANCH-6	(S No 26
28657/2026	27.04.2026	WP (C) - 12560/2026	A.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-04-24	WRIT BRANCH-7	(S No 18
28658/2026	27.04.2026	WP (C) - 12549/2026	A.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-04-24	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
28659/2026	27.04.2026	WP (C) - 12548/2026	A.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-04-24	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
28660/2026	27.04.2026	WP (C) - 12546/2026	A.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-04-24	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
28661/2026	27.04.2026	WP (C) - 9093/2026	R.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-05-19		(S No 11
28663/2026	27.04.2026	WP (C) - 12155/2026	A.K.JATI	C.O.	COURT NO. 23	Order Dtd. 2026-04-24		(S No 11
28664/2026	27.04.2026	WP (C) - 20189/2020	A.PATTANAİK	C.O.	COURT NO. 23	Order Dtd. 2026-04-23	WRIT BRANCH-7	(S No 18
28665/2026	27.04.2026	WP (C) - 20189/2020	A.PATTANAİK	C.O.	COURT NO. 23	Order Dtd. 2026-04-23	WRIT BRANCH-7	(S No 18
28666/2026	27.04.2026	WP (C) - 12366/2026	G.JAYASINGH	C.O.	COURT NO. 23	Order Dtd. 2026-04-24	WRIT BRANCH-7	(S No 18
28668/2026	27.04.2026	ABLAPL-2682/2026	A.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-04-22		(S No 18
28669/2026	27.04.2026	WP (C) - 20189/2020	A.PATTANAİK	C.O.	COURT NO. 23	Order Dtd. 2026-04-23	WRIT BRANCH-7	(S No 18
28671/2026	27.04.2026	WP (C) - 20189/2020	A.PATTANAİK	C.O.	COURT NO. 23	Order Dtd. 2026-04-23	WRIT BRANCH-7	(S No 18
28672/2026	27.04.2026	ABLAPL-15091/2025	N.R.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-04-23		(S No 18

28673/2026	27.04.2026	WP (C) - 5829/2026	P.C.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
28675/2026	27.04.2026	ABLAPL- 15091/2025	N.R.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-04-23		(S No 12
28677/2026	27.04.2026	ABLAPL- 2836/2026	A.K.MISHRA	C.O.	COURT NO. 24	Order Dtd. 2026-05-07	BAIL-2	(S No 17
28678/2026	27.04.2026	ABLAPL- 2865/2026	K.DAS	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No 17
28679/2026	27.04.2026	ABLAPL- 2866/2026	P.R.SINGH	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No 17
28681/2026	27.04.2026	ABLAPL- 2876/2026	K.DAS	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No 17
28682/2026	27.04.2026	ABLAPL- 2878/2026	B.SINGH	C.O.	COURT NO. 24	Order Dtd. 2026-05-05	BAIL-1	(S No
28684/2026	27.04.2026	BLAPL- 2393/2026	NK LENKA	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No
28687/2026	27.04.2026	ABLAPL- 2979/2026	B.TRIPATHY	C.O.	COURT NO. 24	Order Dtd. 2026-04-23		(S No
28688/2026	27.04.2026	ABLAPL- 1811/2026	D.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-14		(S No
28689/2026	27.04.2026	ABLAPL- 14311/2025	S.K.SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2026-05-12	BAIL-1	(S No
28690/2026	27.04.2026	ABLAPL- 3077/2026	A.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-27	BAIL-1	(S No
28691/2026	27.04.2026	BLAPL- 1985/2026	M.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(S No
28692/2026	27.04.2026	BLAPL- 2002/2026	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-23		(S No
28693/2026	27.04.2026	ABLAPL- 3106/2026	M.DALEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-24	BAIL-1	(S No
28694/2026	27.04.2026	BLAPL- 2290/2026	S.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-24		(S No
28695/2026	27.04.2026	BLAPL- 2299/2026	J.R.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-24		(S No
28696/2026	27.04.2026	ABLAPL- 11988/2025	A.SAHOO	C.O.	COURT NO.	Order Dtd. 2025-12-10	BAIL-1	(S No

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28697/2026	27.04.2026	ABLAPL-2339/2026	S.BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-04-21	BAIL-1	(S No
28698/2026	27.04.2026	ABLAPL-1630/2026	SAROJ KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-21		(S No
28699/2026	27.04.2026	ABLAPL-2950/2026	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-23		(S No
28700/2026	27.04.2026	ABLAPL-3011/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-23	BAIL-1	(S No
28701/2026	27.04.2026	ABLAPL-2300/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-21		(S No
28702/2026	27.04.2026	WP (C) - 24010/2024	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(S No
28704/2026	27.04.2026	BLAPL-2038/2026	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-23		(S No
28706/2026	27.04.2026	FAO-241/2026	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(S No
28707/2026	27.04.2026	FAO-243/2026	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(S No
28708/2026	27.04.2026	FAO-252/2026	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(S No
28709/2026	27.04.2026	FAO-253/2026	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(S No
28710/2026	27.04.2026	FAO-213/2026	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-21		(S No
28711/2026	27.04.2026	FAO-211/2026	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-21		(S No
28712/2026	27.04.2026	FAO-251/2026	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(S No
28713/2026	27.04.2026	BLAPL-1910/2026	P.K.PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(S No
28714/2026	27.04.2026	FAO-220/2026	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-21		(S No
28726/2026	27.04.2026	FAO-214/2026	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-21	MISC. APPEAL SEC.	(S No
28729/2026	27.04.2026	FAO-	D BISWAL	C.O.	COURT	Order Dtd. 2026-04-21		(S

		232/2026			NO. 3 OLD			No
28731/2026	27.04.2026	FAO- 219/2026	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-21		(S No
28745/2026	27.04.2026	CMP- 657/2026	B.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
28746/2026	27.04.2026	CMP- 1118/2025	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21		(S No
28747/2026	27.04.2026	CRP- 12/2026	H.S.PAIKRAY	C.O.	COURT NO. 12	Order Dtd. 2026-07-17		(S No
28748/2026	27.04.2026	CMP- 643/2026	C.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
28752/2026	27.04.2026	FAO- 172/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21		(S No
28753/2026	27.04.2026	CMP- 687/2026	P BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
28755/2026	27.04.2026	FAO- 149/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21		(S No
28756/2026	27.04.2026	CMP- 669/2026	LK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
28758/2026	27.04.2026	TRP (C) - 107/2026	A.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-06-29		(S No
28759/2026	27.04.2026	CMP- 392/2026	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
28761/2026	27.04.2026	MACA- 1340/2025	M.K.PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24		(S No
28764/2026	27.04.2026	CRLMP- 519/2026	B TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2026-04-23		(S No
28766/2026	27.04.2026	CRLREV- 45/2025	B.K.PATI	C.O.	COURT NO. 8	Order Dtd. 2026-04-24		(S No
28771/2026	27.04.2026	CRLMP- 488/2026	S SAHOO	C.O.	COURT NO. 8	Order Dtd. 2026-05-05		(S No
28774/2026	27.04.2026	FAO- 216/2026	PK JENA	C.O.	COURT NO. 8	Order Dtd. 2026-04-20	MISC. APPEAL SEC.	(S No
28777/2026	27.04.2026	FAO- 173/2026	PK JENA	C.O.	COURT NO. 8	Order Dtd. 2026-04-21		(S No
28784/2026	27.04.2026	WP (C) - 23986/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23		(S No
28785/2026	27.04.2026	ABLAPL- 2696/2026	M.K.RATH	C.O.	COURT NO. 8	Order Dtd. 2026-04-22	BAIL-1	(S No

28786/2026	27.04.2026	ABLAPL-2973/2026	P.K.PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2026-04-23		(S No
28788/2026	27.04.2026	WP (C) - 22132/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23	WRIT BRANCH-7	(S No
28789/2026	27.04.2026	WP (C) - 22158/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23	WRIT BRANCH-8	(S No 29
28791/2026	27.04.2026	WP (C) - 22211/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23		(S No 29
28792/2026	27.04.2026	WP (C) - 22222/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
28793/2026	27.04.2026	WP (C) - 29594/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23		(S No 11
28795/2026	27.04.2026	WP (C) - 28205/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
28796/2026	27.04.2026	WP (C) - 24503/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
28797/2026	27.04.2026	WP (C) - 32660/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23	WRIT BRANCH-2	(S No
28798/2026	27.04.2026	WP (C) - 32683/2025	K.PARIDA	C.O.	COURT NO. 8		WRIT BRANCH-1	(S No 31
28799/2026	27.04.2026	WP (C) - 12116/2026	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23		(S No 31
28800/2026	27.04.2026	WP (C) - 28133/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
28801/2026	27.04.2026	WP (C) - 22238/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23	WRIT BRANCH-8	(S No 29
28802/2026	27.04.2026	WP (C) - 28764/2025	P.K.JENA	C.O.	COURT NO. 8		WRIT BRANCH-1	(S No
28803/2026	27.04.2026	WP (C) - 24471/2025	K.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-04-23	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
28805/2026	27.04.2026	ABLAPL-3055/2026	S K PRUSTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24		(S No 10
28806/2026	27.04.2026	FAO-17/2026	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-12	MISC. APPEAL SEC.	(S No
28807/2026	27.04.2026	ABLAPL-3005/2026	B.B.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2026-04-23	BAIL-1	(S No

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28808/2026	27.04.2026	ABLAPL-3006/2026	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23		(S No 13
28809/2026	27.04.2026	ABLAPL-3061/2026	A.K.ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 13
28810/2026	27.04.2026	ABLAPL-3025/2026	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24	BAIL-1	(S No 15
28811/2026	27.04.2026	ABLAPL-2533/2026	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-22		(S No 15
28812/2026	27.04.2026	ABLAPL-2995/2026	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23		(S No 15
28813/2026	27.04.2026	ABLAPL-3015/2026	S.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-11		(S No 15
28814/2026	27.04.2026	ABLAPL-2872/2026	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23	BAIL-1	(S No
28815/2026	27.04.2026	ABLAPL-3026/2026	S.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-11		(S No
28816/2026	27.04.2026	ABLAPL-3019/2026	B.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-24	BAIL-1	(S No 14
28817/2026	27.04.2026	ABLAPL-3013/2026	P.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-24	BAIL-1	(S No 13
28818/2026	27.04.2026	ABLAPL-2963/2026	H.K.MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-24	BAIL-1	(S No
28819/2026	27.04.2026	ABLAPL-3010/2026	D.D.NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-04	BAIL-1	(S No 14
28820/2026	27.04.2026	ABLAPL-2536/2026	G.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22	BAIL-2	(S No
28821/2026	27.04.2026	ABLAPL-3096/2026	S.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-24		(S No
28823/2026	27.04.2026	ABLAPL-2529/2026	J R BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(S No
28824/2026	27.04.2026	ABLAPL-2553/2026	P.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(S No
28825/2026	27.04.2026	ABLAPL-2528/2026	S.P.SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(S No
28826/2026	27.04.2026	CRLMC-	D P DASH	C.O.	COURT	Order Dtd. 2026-04-20		(S

		1233/2026			NO. 3 OLD			No
28827/2026	27.04.2026	ABLAPL- 2871/2026	J.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(S No
28828/2026	27.04.2026	ABLAPL- 2782/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23	BAIL-1	(S No
28829/2026	27.04.2026	ABLAPL- 2784/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23		(S No
28830/2026	27.04.2026	CRLMC- 1207/2026	R.K.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(S No
28831/2026	27.04.2026	CRLMC- 1207/2026	R.K.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(S No
28832/2026	27.04.2026	ABLAPL- 2548/2026	S.MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2026-04-22	BAIL-2	(S No 10
28833/2026	27.04.2026	ABLAPL- 2526/2026	A.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-04-22	BAIL-2	(S No
28834/2026	27.04.2026	ABLAPL- 2787/2026	M.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-04-23	BAIL-2	(S No 18
28835/2026	27.04.2026	ABLAPL- 2534/2026	SRIKANTA GOUDA	C.O.	COURT NO. 6	Order Dtd. 2026-04-22	BAIL-2	(S No
28836/2026	27.04.2026	ABLAPL- 2778/2026	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-04-23		(S No
28837/2026	27.04.2026	BLAPL- 2288/2026	B.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-04-24		(S No
28839/2026	27.04.2026	ABLAPL- 3063/2026	A.K.ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(S No 15
28840/2026	27.04.2026	CRLMC- 2034/2023	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-10	CRIMINAL MISC	(S No
28841/2026	27.04.2026	ABLAPL- 2947/2026	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23	BAIL-1	(S No
28843/2026	27.04.2026	ABLAPL- 2802/2026	MANGU NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23		(S No
28844/2026	27.04.2026	CRLMC- 1248/2026	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-20		(S No
28845/2026	27.04.2026	CMP- 1429/2025	B.R.SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2026-04-22		(S No
28849/2026	27.04.2026	WP (C) - 12750/2026	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-07-20	WRIT BRANCH-3	(S No 28
28852/2026	27.04.2026	ABLAPL- 2789/2026	SAMIR BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-04-23	BAIL-2	(S No 18

28854/2026	27.04.2026	ABLAPL-6807/2025	ANIL SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-04-23		(S No 18
28856/2026	27.04.2026	ABLAPL-2532/2026	SUBRAT KUMAR NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-04-22		(S No 18
28858/2026	27.04.2026	ABLAPL-2775/2026	A K SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-04-23		(S No 18
28859/2026	27.04.2026	BLAPL-1953/2026	N SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-04-22		(S No 18
28875/2026	27.04.2026	BLAPL-2401/2026	SRINIBASHA MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No 18
28537/2026	27.04.2026	BLAPL-2534/2026	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-03-19		(S No 18
28540/2026	27.04.2026	WP(C) - 37042/2023	SATYAPRIYA SAMANTA	GENERAL		Order Dtd. 2026-04-20	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
28542/2026	27.04.2026	BLAPL-12787/2025	GAJENDRA KUMAR BAG	GENERAL		Final Order	BAIL-1	(S No 14
28546/2026	27.04.2026	BLAPL-1904/2026	BISWAJIT DAS	GENERAL		Order Dtd. 2026-04-23		(S No 14
28547/2026	27.04.2026	RSA-301/2002	AMITAV MISHRA	GENERAL		Order Dtd. 2024-04-05	SECOND APPEAL	(S No
28548/2026	27.04.2026	WP(C) - 37042/2023	SAIPRIYA SAMANTA	GENERAL		Order Dtd. 2026-04-20	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
28550/2026	27.04.2026	WP(C) - 5155/2026	SRITAM KUMAR NAYAK	GENERAL		Order Dtd. 2026-02-17	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
28551/2026	27.04.2026	BLAPL-2181/2026	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2026-04-23	BAIL-2	(S No 12
28552/2026	27.04.2026	ABLAPL-3110/2026	ASHWARIYA DASH	GENERAL		Order Dtd. 2026-04-24		(S No 12
28556/2026	27.04.2026	WP(C) - 21734/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-08-07		(S No 12
28557/2026	27.04.2026	WP(C) - 12127/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No 12
28558/2026	27.04.2026	WP(C) - 12572/2026	HIRARAM BHOI	GENERAL		Order Dtd. 2026-04-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10

28559/2026	27.04.2026	WP (C) - 9701/2026	MRS. MANASI MOHAPATRA	GENERAL		Order Dtd. 2026-04-22	WRIT BRANCH-1	(S No
28560/2026	27.04.2026	WP (C) - 11916/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No
28561/2026	27.04.2026	WP (C) - 13827/2019	MANU SINGH	GENERAL		Entire Document	WRIT BRANCH-4	(S No 37
28562/2026	27.04.2026	WP (C) - 2227/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No 37
28566/2026	27.04.2026	WP (C) - 17277/2022	MANU SINGH	GENERAL		Entire Document	WRIT BRANCH-4	(S No 17
28569/2026	27.04.2026	CRLA- 416/2025	PABITRA KUMAR PAIK	GENERAL		Lower Court Record		(S No 17
28587/2026	27.04.2026	BLAPL- 2275/2026	SAROJ BARIK	GENERAL		Order Dtd. 2026-04-24		(S No 17
28588/2026	27.04.2026	CRLMC- 657/2026	ASISH KUMAR RAY	GENERAL		Judgement Dtd. 2026-04-17		(S No 17
28589/2026	27.04.2026	ABLAPL- 2883/2026	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-04-23	BAIL-1	(S No
28590/2026	27.04.2026	BLAPL- 1654/2026	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-04-23		(S No
28612/2026	27.04.2026	WP (C) - 9293/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-04-20	WRIT BRANCH-6	(S No 35
28619/2026	27.04.2026	BLAPL- 2043/2026	MANORANJAN BARIK	GENERAL		Order Dtd. 2026-04-22	BAIL-2	(S No 10
28621/2026	27.04.2026	FAO- 41/2011	PRADYUSH RANJAN BEHERA	GENERAL		Order Dtd. 2021-02-12	MISC. APPEAL SEC.	(S No
28633/2026	27.04.2026	WA- 265/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-20		(S No
28652/2026	27.04.2026	BLAPL- 1466/2026	BISWARANJAN DALAI	GENERAL		Order Dtd. 2026-04-22		(S No
28654/2026	27.04.2026	BLAPL- 1662/2026	KIRAN KUMAR PATEL	GENERAL		Order Dtd. 2026-04-23		(S No
28667/2026	27.04.2026	ABLAPL- 3996/2026	KEDARNATH SAHOO	GENERAL		Order Dtd. 2026-04-24		(S No
28680/2026	27.04.2026	ABLAPL- 4000/2026	KEDARNATH SAHOO	GENERAL		Order Dtd. 2026-04-24		(S No
28683/2026	27.04.2026	ABLAPL- 2961/2026	KEDARNATH SAHOO	GENERAL		Order Dtd. 2026-04-23	BAIL-1	(S No
28685/2026	27.04.2026	CMP- 303/2026	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2026-04-27		(S No
28686/2026	27.04.2026	RVWPET- 217/2025	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2026-04-27	CIVIL REVISION	(S No
28703/2026	27.04.2026	BLAPL-	MRUTYUNJAYA	GENERAL		Entire Brief		(S

		1340/2026	PANIGRAHI					No
28705/2026	27.04.2026	BLAPL-1340/2026	MRUTYUNJAY PANIGRAHI	GENERAL		Affidavit		(S No
28715/2026	27.04.2026	FAO-616/2020	MANOJ KUMAR RANA	GENERAL		Petition	MISC. APPEAL SEC.	(S No
28716/2026	27.04.2026	WP (C) - 5399/2007	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2011-03-31		(S No
28717/2026	27.04.2026	ABLAPL-2867/2026	UPENDRA KUMAR PANDEY	GENERAL		Order Dtd. 2026-04-22		(S No
28763/2026	27.04.2026	WP (C) - 22365/2025	AKHAND	GENERAL		Order Dtd. 2025-08-20	WRIT BRANCH-4	(S No 19
28773/2026	27.04.2026	WP (C) - 14013/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-07	WRIT BRANCH-3	(S No 28
28782/2026	27.04.2026	WP (C) - 9984/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-25	WRIT BRANCH-3	(S No 28
28783/2026	27.04.2026	ABLAPL-1482/2026	SASMITA MISHRA	GENERAL		Order Dtd. 2026-04-27		(S No 28
28787/2026	27.04.2026	CRLMC-1205/2026	M.R.SAHOO	GENERAL		Order Dtd. 2026-05-20		(S No 28
28794/2026	27.04.2026	ABLAPL-1516/2026	ASHWARIYA DASH	GENERAL		Order Dtd. 2026-04-27	BAIL-1	(S No 13
28804/2026	27.04.2026	ABLAPL-2914/2026	MANOJ RANA	GENERAL		Order Dtd. 2026-04-23		(S No 13
28822/2026	27.04.2026	ABLAPL-3145/2026	DILIP KUMAR SAHU	GENERAL		Order Dtd. 2026-04-24		(S No 13
28838/2026	27.04.2026	CRLLP-28/2023	NRUSIMHANATH SAHU	GENERAL		Order Dtd. 2026-04-17	BAIL-2	(S No 11
28842/2026	27.04.2026	BLAPL-2563/2026	PRATYUSH PARIDA	GENERAL		Order Dtd. 2026-04-27	BAIL-1	(S No
28632/2026	27.04.2026	WP (C) - 9402/2026	SARAT DASH	GENERAL		Order Dtd. 2026-04-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
28634/2026	27.04.2026	ABLAPL-2870/2026	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2026-04-23	BAIL-1	(S No
28635/2026	27.04.2026	CRLREV-14/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-03-19		(S No
28636/2026	27.04.2026	ABLAPL-2945/2026	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2026-04-23		(S No
28637/2026	27.04.2026	CRLMC-557/2025	SWAGAT KUMAR SAHU	GENERAL				(S No
28638/2026	27.04.2026	CMP-1069/2025	SATYA SAI PRADHAN	GENERAL		Order Dtd. 9999-12-31		(S No

28639/2026	27.04.2026	CRLA-336/2026	J.P.KAR	GENERAL				(S No
28640/2026	27.04.2026	WP (C) - 22925/2016	D.NAYAK	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
28641/2026	27.04.2026	WP (C) - 12119/2026	D.K.BEHERA	GENERAL		Order Dtd. 2024-11-27		(S No 10
28642/2026	27.04.2026	WP (C) - 9983/2026	B.B.RAY	GENERAL		Order Dtd. 2024-11-27		(S No 10
28643/2026	27.04.2026	WP (C) - 8129/2026	SURJYA KANTA SAMAL	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-1	(S No
28644/2026	27.04.2026	WP (C) - 7575/2026	SURJYA KANTA SAMAL	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
28645/2026	27.04.2026	WP (C) - 8867/2026	K.K.RATH	GENERAL		Order Dtd. 2024-11-27		(S No 11
28646/2026	27.04.2026	WP (C) - 10883/2026	B.K.SWAIN	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-7	(S No 15
28647/2026	27.04.2026	WP (C) - 14061/2025	P.K.PAL	GENERAL		Order Dtd. 2026-04-23		(S No 15
28648/2026	27.04.2026	WP (C) - 26380/2025	A.K.MISHRA	GENERAL		Order Dtd. 2026-04-23	WRIT BRANCH-5	(S No 22
28649/2026	27.04.2026	WA-48/2025	K.K.RATH	GENERAL		Order Dtd. 2026-04-21		(S No 22
28650/2026	27.04.2026	AHO-74/1975	R.CH.ROUT	GENERAL		Judgement Dtd. 1977-08-10		(S No 22
28651/2026	27.04.2026	MATA-156/2019	PRAMOD KUMAR ROUT	GENERAL		Order Dtd. 2026-03-18	FIRST APPEAL	(S No
28653/2026	27.04.2026	FA-461/1980	S.K.SAHOO	GENERAL		Order Dtd. 1989-12-22		(S No
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28674/2026	27.04.2026	WP (C) - 12991/2025	DEBASIS MISRA	GENERAL		Order Dtd. 2026-04-23	WRIT BRANCH-7	(S No 18
28676/2026	27.04.2026	WP (C) - 15987/2025	DEBASIS MISRA	GENERAL		Order Dtd. 2025-12-02		(S No 18
28718/2026	27.04.2026	WP (C) - 6594/2026	KIRTAN DANG	GENERAL		Entire Order	WRIT BRANCH-1	(S No
28719/2026	27.04.2026	WP (C) - 27349/2025	SK. MEHERULLAH	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCH-5	(S No 22

28720/2026	27.04.2026	BLAPL-1466/2026	B. R. DALAI	GENERAL		Order Dtd. 2026-04-22		(S No 22
28721/2026	27.04.2026	CRLMP-444/2026	M.MOHANTY	GENERAL		Order Dtd. 2026-04-20		(S No 22
28722/2026	27.04.2026	FAO-100/2026	D.BISWAL	GENERAL		Order Dtd. 2026-03-12	MISC. APPEAL SEC.	(S No
28723/2026	27.04.2026	CMP-207/2025	PRADEEP KU. RATH	GENERAL		Order Dtd. 2025-03-25		(S No
28724/2026	27.04.2026	CMP-470/2025	R.B.MISHRA	GENERAL		Order Dtd. 2025-03-25		(S No
28725/2026	27.04.2026	CRLMC-1021/2024	DIBAKAR SAMAL	GENERAL		Order Dtd. 2026-04-17	CRIMINAL MISC	(S No
28727/2026	27.04.2026	CRLMC-3760/2025	DIBAKAR SAMAL	GENERAL		Order Dtd. 2026-04-17	CRIMINAL MISC	(S No
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28736/2026	27.04.2026	BLAPL-2277/2026	H.S.PAIKRAY	GENERAL		Order Dtd. 2026-04-24	BAIL-2	(S No 18
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28738/2026	27.04.2026	BLAPL-7178/2025	PRATAP KU. BARIK	GENERAL		Order Dtd. 2026-04-24		(S No
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28742/2026	27.04.2026	WP (C) - 24532/2025	N.C.SINHA	GENERAL			WRIT BRANCH-8	(S No 41
28743/2026	27.04.2026	ABLAPL-3108/2026	P PATTNAIK	GENERAL		Order Dtd. 2026-05-13	BAIL-1	(S No
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28750/2026	27.04.2026	WP (C) - 8867/2026	P.K.DAS	GENERAL				(S No 45
28751/2026	27.04.2026	CRLA-298/2003	H SUNDARA	GENERAL		Judgement Dtd. 2026-02-19	CRIMINAL APPEAL	(S No
28754/2026	27.04.2026	WP (C) - 24972/2014	AFRAAZ SUHAIL	GENERAL		Order Dtd. 2015-02-19		(S No
28757/2026	27.04.2026	WP (C) - 1957/2021	S.K.RATH	GENERAL		Order Dtd. 2015-02-19	WRIT BRANCH-5	(S No 32
28760/2026	27.04.2026	FA-211/1982	D.SAHU	GENERAL				(S No 32
28762/2026	27.04.2026	ABLAPL-16687/2019	B.DALAI	GENERAL		Order Dtd. 2021-10-04	BAIL-1	(S No
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28776/2026	27.04.2026	WP (C) - 11711/2026	SARAT DASH	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-7	(S No 18
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28780/2026	27.04.2026	ABLAPL-2852/2026	D. D. NAIK	GENERAL		Order Dtd. 2026-04-23	BAIL-1	(S No 14
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28846/2026	27.04.2026	WP (C) -	N SAHOO	GENERAL		PetitionAnnexure,Entire		(S

		4130/2016				Order,		No
28847/2026	27.04.2026	WP (C) - 1425/2022	J LENKA	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-8	(S No 41
28848/2026	27.04.2026	CRLMC-1289/2026	P S DAS	GENERAL		Order Dtd. 2026-04-27		(S No 41
28850/2026	27.04.2026	WP (C) - 18025/2023	S K PRADHAN	GENERAL		Order Dtd. 2023-06-06	WRIT BRANCH-4	(S No 19
28851/2026	27.04.2026	TRP (C) - 97/2026	S N GAYA	GENERAL		Order Dtd. 2026-04-24		(S No 19
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28871/2026	27.04.2026	WP (C) - 22322/2025	P K LENKA	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH	(S No

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28872/2026	27.04.2026	ABLAPL-934/2026	A.K.SARANGI	GENERAL		Order Dtd. 5000-01-01		(S No 11
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28878/2026	27.04.2026	WP(C)-22065/2025	P K LENKA	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-7	(S No 44

N I C (Software Team)